

DIVISION BENCH

S-3

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/345(KB)2022  
IA(I.B.C)/882(KB)2024,  
IA(I.B.C)/884(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	THE CANARA BANK LIMITED VS RIVERBANK DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance(via video conference/physically)**

Mr.Rachit Lakhmani, Adv. ] For the RP  
Ms.Pooja Sah, Adv. ]

**ORDER**

1. Ld. Counsel for the Resolution Professional present.
2. IA(I.B.C)/882(KB)2024
  - a. This IA has been filed by the RP for placing on record the report certifying constitution of CoC and the list of creditors which is at Page Nos.1-13. This IA is accompanied by an affidavit of RP at Page No. 15.
  - b. This IA is **allowed and disposed** of to the extent taking on record the report of certifying the constitution of CoC and the list of Creditors.
3. IA(I.B.C)/884(KB)2024
  - a. Post this matter tomorrow, i.e., **01.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**